

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Indhumathy	Counsel for Respondent 3-6	[Signature]
2.	Cibi Vishnu Sai Vihar	Counsel for Mr. [Signature]	Sai Vil
3.	S. Aravindan for for Mamallapuram Development Private Limited & Associates	Counsel for Petitioners	[Signature]
4.)	K RAMASAMY G.V. MOHAN KUMAR	Counsel for 1st Respondent	G.V. Mohan

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)